

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 58 (RE- 03)/ 2002-2007
NEW DELHI : DATED : 12/04/2004.

Attention is invited to Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended and Paragraphs 4.9 and 4.10 of the Handbook of Procedures, Vol.1, 2002-2007, as amended and also to the Handbook of Procedures, Vol.2, 2002-2007, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 2.4 of the Export and Import Policy 2002-2007, as amended, the Director General of Foreign Trade hereby makes the following amendments/deletions/corrections and additions in the Handbook of Procedures, Vol.2, 2002-2007, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 2002-2007, as amended, amendments/ corrections/ deletion at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl. No.A-3305, new entries at Sl. No. A-3306 to A-3317 shall be added as per Annexure "B" to this Public Notice.

-:2:-

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1954, new entries at Sl.No.C-1955 to C-1966 shall be added as per Annexure “C” to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-543, new entry at Sl.No.H-544 shall be added as per Annexure “D” to this Public Notice.

MISCELLANEOUS PRODUCTS

After the existing entry at Sl.No.K-166, new entry at Sl.No.K-167 shall be added as per Annexure “E” to this Public Notice.

5. This issues in public interest.

(L. MANSINGH)
DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure “A” to the
Public Notice No. 58
Dated: 12/04/2004

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	142	<u>Chemical & Allied</u>	Quantity of import item at Sl. No. 1,

		<u>Product</u> Sl.No.A1030	(without any other change) shall be amended to read as under:- 1. Coal - 0.22 MT/MT OR Petroleum - 0.143 MT/MT” Coke (Minimum Sulphur Content 4% and fixed Carbon below 80%)
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2.	145	<u>Chemical & Allied Product</u> Sl.No.A1050	Quantity of import item at Sl. No. 1, (without any other change) shall be amended to read as under:- 1. Coal - 0.22 MT/MT OR Petroleum - 0.143 MT/MT” Coke (Minimum Sulphur Content 4% and fixed Carbon below 80%)
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3.	148	<u>Chemical & Allied Product</u> Sl.No.A1085	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1085	Calcium Octoate 10% (Calcium	1 kg	<u>1. Octoic Acid</u>	<u>0.445 kg</u>

	content:10%)		
Note : Where the calcium content is less than 10% the entitlement of octoic Acid shall be reduced proportionately.			

4.	148	<u>Chemical & Allied Product</u> Sl.No.A1095	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1095	Cobalt Octoate 12% (Cobalt Content : 12%)	1 kg	1. Cobalt Metal 2. Octoic Acid	0.123 kg 0.645 kg
Note : Where the cobalt content in the export item is less than 12% the entitlement of the above materials shall be reduced proportionately.				

5.	4	<u>Chemical & Allied Product</u> Sl.No.A1275 (amended vide Public Notice No.20 Dated:01/08/2003)	Quantity of import items at Sl. Nos. 6 & 7, (with any change) shall be enhanced to read as under:- “6. Isodecanol - 0.013 kg 7. 150 Solvent - 0.414 kg” Neutral
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6.	228	<u>Chemical & Allied Product</u> Sl.No.A1778	The description of export item shall be amended to read as under:- “Compatible Black Toner for Laser Printer/ Photocopier (other than Bueno Toner) and Xerox 1025”
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7.	243	<u>Chemical & Allied Product</u> Sl.No.A1889	1. After import item at Sl. No. 3, the following import items (with quantity) shall be added:- “4. RDO/FO - 1.370 kg 5. LDO - 0.06 kg” 2. The footnote below this entry shall be added:- “Note: CIF value of item 4 & 5 together shall not exceed 6% of FOB value.”
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8.	6	<u>Chemicals & Allied Products</u> Sl.No.A2026 (Notified vide Public Notice No.20 Dated:01/08/2003)	Quantity of import item at Sl. No. 1, the alternative import item “Cane Sugar’s quantity” shall be amended to read as under:- “ 1.36 kg instead of 1.1 kg”
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9.	290	<u>Chemicals & Allied Products</u> Sl.No.A2272	The following foot note below this entry shall be added:- “Note : Where the Lead content in the export item is less than 36%, the entitlement of the above raw materials shall be reduced proportionately”
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10.	310	<u>Chemical & Allied Product</u> Sl.No.A2420	The description of import item at Sl. No. 2, (without any change in quantity) shall be amended to read as under:-
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			“Relevant Aromatic Hydrocarbon Solvent”
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11.	333	<u>Chemical & Allied Product</u> Sl.No.A2609	Quantity of import item at Sl. No. 1, (without any change) shall be amended to read as under:- “ 0.64 kg instead of 0.70 kg ”
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12.	361	<u>Chemicals & Allied Products</u> Sl.No.A2862	After the description of import item at Sl. No. 1, the following additional import items (with quantity) shall be added:- “2. Bromine - 0.686 kg/kg 3. Hydrogen Peroxide - 0.289 kg/kg (50%) of the export 4. Chlorinated Aromatic - 0.100 kg/kg Solvent of the export product”
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13.	362	<u>Chemical & Allied Product</u> Sl.No.A2870	The description of import item at Sl. No. 3, (without any change in quantity) shall be amended to read as under:- “Relevant Aromatic Hydrocarbon Solvent”
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14.	363	<u>Chemical & Allied</u>	The description of import item at Sl.
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		<u>Product</u> Sl.No.A2874	No. 4, (without any change in quantity) shall be amended to read as under:- “Relevant Aromatic Hydrocarbon Solvent”
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15.	18	<u>Chemical & Allied Product</u> Sl.No.A3016 (amended vide Public Notice No. 27 Dated:01/08/2002)	After the description of import item at Sl. No.6, the following import items (with quantity) shall be added:- “7. Formers relevant - 0.251 kg to the export product 8. Packing Material - As per (Paper and Paper Packing Board, LDPE/HDPE Policy” /PP)
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-:7:-

16.	33	<u>Chemical & Allied Product</u> Sl.No.A3038 (Notified vide Public Notice No. 44 Dated:18.10.2002)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3038	Methyl Phenidone (	1 kg	1. Phenyl Hydrazine	1.10 kg

	1 Phenyl-4-Methyl-3-Pyrazolidine		OR 1.a) Aniline 1.b) Sodium Nitrite 2. Isopropyl Alcohol 3. Methyl Methacrylate	1.04 kg 0.83 kg 1.00 kg 1.00 kg
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17.	36	<u>Chemical & Allied Product</u> Sl.No.A3166 (amended vide Public Notice No.03 Dated:31.03.2003)	The description of import items at Sl. Nos. 1 & 2, (without any change in quantity) shall be amended to read as under:- “1. 2,5-Difluoro Methoxy-2 Mercapto-1 H-Benzimidazole 2.2-Chloromethyl-3,4-Dimethoxy Pyridine HCL ”
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18.	19	<u>Chemical & Allied Product</u> Sl.No.A3238 (Notified vide Public Notice No. 23 Dated:10.09.2003)	Quantity of import items at Sl. No. 1 & 2, shall be revised without any change to read as udder:- “1. 0.409 kg 2. 0.395 kg”
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19.	18	<u>Chemical & Allied Product</u> Sl.No.A3275 (Notified vide Public Notice No. 38 Dated:09.01.2004)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
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A3275	Indoxacarb 14.5% SC	1 kg	1. Indoxacarb Technical 2. Soprophor BSU 3. Soprophor 3 D 3 3 4. Methyl Soyate	0.280 kg 0.060 kg 0.090 kg 0.598 kg
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20.	20	<u>Chemical & Allied Product</u> Sl.No.A3286 (Notified vide Public Notice No.38 Dated:09.01.2004)	The description of import item at SL. No. 1, (without any change in quantity) shall be amended to read as under:- “U.V. Flush Colour – various colours (Min.30% +/- 1% pigment and Min. 60% +/- 2% Polyester Acrylate /Urethane Acrylate/ Acrylic Acrylate/ Epoxy Acrylate”
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21.	23	<u>Chemical & Allied Product</u> Sl.No.A3289 (Notified vide Public Notice No.38 Dated:09.01.2004)	The description of import item at SL. No. 1, (without any change in quantity) shall be amended to read as under:- 1. “U.V. Flush Colour – Yellow (Min.30% +/- 1% pigment and Min. 60% +/- 2% Polyester Acrylate /Urethane Acrylate/ Acrylic Acrylate/ Epoxy Acrylate)”
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22.	4	<u>Engineering Product</u> Sl.No.C7	1. After the description of import item at Sl. No. 3, the following
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		(notified vide Public Notice No. 35 Dated:05/12/2003)	import item (with quantity) shall be added:- “4. Galvanized High - 1.02 kg/kg Carbon Steel wire” 2. The foot note below this entry shall be added:- Note: The above item at Sl. No. 4 is allowed as an alternate item to item No. 2 & 3.
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23.	5	<u>Engineering Product</u> Sl.No.C1382 (amended vide Public Notice No. 35 Dated:05.12.2003)	1. The description of export item shall be amend to read as under:- “Armoured / Un-armoured PVC Insulated Submersible/ Flexible/ Control/ Power purpose Copper Cable rating upto 1100 volts, not elsewhere specified” 2. The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Copper Cathode/Wire Rod/Wire Bar”
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24.	6	<u>Engineering Product</u> Sl.No.C1392 (amended vide Public Notice No. 35 Dated:05/12/2003)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Continuous Cast Copper Rod/ Cathodes/ Wire Bars/ Wire Rod (EC Grade)”
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25.	797	<u>Engineering Product</u> Sl.No.C1480	Quantity of import items at Sl. Nos. 16 & 17, shall be amended to read as under:- “16. 1.05 Kg./Kg. content in export product 17. 1.05 Kg./Kg. content in export product”
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26.		<u>Engineering Product</u> Sl.No.C1708 (amended vide Public Notice No. 10 Dated:30.05.2003)	After the import item at Sl. No. 7, the following additional import item (with quantity) shall be added:- “8. Stainless Steel - 1.05 kg/kg Plates/Sheets content in the export product”
27.	869	<u>Engineering Product</u> Sl.No.C1737	The norm covered by this entry shall be deleted.

28.	869	<u>Engineering Product</u> Sl.No.C1738	The norm covered by this entry shall be deleted.
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29.	28-29	<u>Engineering Product</u> Sl.No.C1757 (amended vide Public Notice No. 44 Dated:18.10.2002)	1. The description of import item at Sl. No. 1, the following alternative import item (with quantity) shall be added:- “OR Relevant Zinc Alloy - 1.03 kg/kg content in
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			export product” 2. After import item at Sl. No. 14, the following additional import item (with quantity) shall be added:- “15. Zinc Oxide - 1.015 kg/kg content in export product”
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30.	22-23	<u>Engineering Product</u> Sl.No.C1809 (amended vide Public Notice No. 37 Dated:03.10.2002)	1. The description of export item shall be amended to read as under:- “Zinc Builders Hardware Lacquered/ Powder Coated (T/C Pressure Die Cast & Zinc Alloy conforming to Z-3/Z-5 specification)”
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		-	2. The description of import item at Sl. No. 1, shall be substituted to read as under:- “1. Zinc Ingot - 1.12 kg/kg content in export product OR Relevant Zinc Alloy - 1.10 kg/kg content in export product”
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31.	20-21	<u>Engineering Product</u> Sl.No.C1931 (amended vide Public Notice No. 31 Dated:05/11/2003)	The description of import item at Sl. No. 1, (without any change in quantity) shall be amended to read as under:- “Continuous Cast Copper Rod/ Cathodes/ Wire Bars/ Wire Rod (EC Grade)/Tape”
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32.	9	<u>Food Products</u> Sl.No.E-38 (amended vide Public Notice No.10 Dated:30.05.2003)	The description of export item shall be amended to read as under:- “Rice/Wheat/Maize”
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33.	988	<u>Plastic Products</u> Sl.No.H-153	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-153	Non Pyrogenic Sterile Intravenous Infusion Set/ Blood Collection Set	1 No.	1. Relevant HDPE/PP/ HMHPE/ LDPE 2. PVC Compound Granules	1.05 kg/kg content in the export product 1.05 kg/kg content in the export product

-:12:-

			3. (i) Relevant Needle	102/100 Nos. content in the export product
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			OR (ii) Stainless Steel Cannula of Relevant length and dia OR iii) Stainless Steel Capillary Tube.	105/100 Nos. content in the export product 4.4 Mtrs/100 Nos. content in the export product
			4. Relevant Luer Adapter	102/100 Nos. content in the export product
			5. Relevant Safety Shield/ Security protector	102/100 Nos. content in the export product
			6. Relevant LDPE Soft Film /PVC Rigid sheet	72 gms /100 Nos. content in the export product
			7. Relevant Medical Kraft paper	33 gms/100 Nos. content in the export product

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34.	1000	<u>Plastic Products</u> Sl.No.H-241	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-241	PP Woven Sacks with / without liner	1 No.	1. PP Granules	1.10 kgs/kg content in export
			2. Plastic Material Used for liner	1.05 kgs/kg content in export

35.	1076	Textile Products Sl. No. J-49	1. The description of export product shall be amended to read as under:- “Grey/Dyed and / or Printed Fabrics/ Made-ups (including quilted made ups) made from relevant man made fibres or yarns” 2. The description of the import item at Sl. No. 1, (with quantity) shall be amended to read as under:- “1. Relevant Man Made - 1.15 kg/kg Fibre content of the import item in the export product OR Relevant Man Made - 1.05 kg/kg Yarn content of the import item in the export product”
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			3. After the import item at Sl. No. 8, the following import item (with quantity) shall be added:- “9. Raw Polyfill - 1.02 kg/kg content in the export product”
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35.	1142-1143	<u>Miscellaneous Products</u> Sl.No.K-138	1. The description of export item shall be amended to read as under:- “Gold/ Platinum printed, Decalcomania Transfer (vitrifible 60x90 cms)” 2. In the description of import item at Sl. No. 5, the alternative import item (without any quantity) shall be added:- “OR Ceramic Platinum Paste 12% (depending on the usage in the export product”
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Annexure “B” to the
Public Notice No. 58
Dated: 12/04/2004

CHEMICALS AND ALLIED PRODUCTS

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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A3306	1-Amino 8-Naphthol 4,6-Disulfonic Acid (European K. Acid)	1 kg	1. Naphthalene Crude 2. Caustic Soda Flakes 3. Soda Ash	3.445 kg 5.150 kg 5.130 kg
A3307	Rubber backed tuffed cotton + Poly-propylene mat (Leeds mat)	1.0 Sq.Mtr.	1. <u>Non-Woven Tuffed Cotton</u> - 2. <u>Polypropylene mat of _____ relevant thickness</u>	1.05 Sq.mtr. per Sq.mtr. content 1.05 Sq.mtr. per Sq.mtr. content
A3308	<u>Solvent Yellow 172</u>	1 kg	1. <u>DEMAP Aldehyde 4-(N, _____ N-Diethylamino salicylaldehyde)</u>	0.827 Kg.
A3309	R.R. Cypermethric Acid	1 kg	1. <u>Acrylonitrile</u> 2. <u>Isobutylene</u> 3. <u>Acetonitrile</u> 4. <u>Triethyl Amine</u> 5. <u>_____ Carbon Tetra Chloride</u> 6. <u>Thoinyl Chloride</u> 7. <u>Benzaldehyde</u>	0.702 kg. 0.638 kg 0.074 kg. 0.064 kg. 2.018 kg. 1.530 kg. 0.071 kg.
A3310	Disperse Red 127	1 kg	1. <u>1-Amino 2-Bromo Hydroxy Anthraqui-none</u> 2. <u>_____ Dimethyl Formamide</u>	<u>1.219 Kg</u> - - 1.646 Kg

A3311	Disperse Blue 54 Press Cake (Dye Content 100% basis)	1 kg	1. <u>1:8 Dinitro 4:5</u> <u>Dihydroxy</u> <u>Anthraquinone</u> (containing <u>1:8</u> <u>Dinitro 4:5</u> <u>Dihydroxy</u> <u>Anthraquinone</u> <u>60% 1:5 Dihydroxy</u> <u>4:8 Dinitro</u> <u>Anthraquinone</u> <u>25%</u>) 2. <u>Dimethyl</u> <u>Formamide</u> 3. <u>Aniline Oil</u>	1.600 kg. 0.865 kg. 1.175 kg.
A3312	(Cyclo) Tetramethylene Sulfone or 2,3,4,5- Tetrahydro-thiopene- 1,1-dioxide or Thiocyclopentane- 1,1-dioxide	1 kg	1. <u>Butadiene</u> 2. <u>Isopropyl Alcohol</u> 3. <u>Hydroquinone</u> 4. <u>RaNi Catalyst</u>	0.521 kg 0.050 kg 0.003 Kg 0.017 Kg
A3313	Para Chloro Benzyl Cyanide (Para Chloro Phenyl Acetonitrile OR 4 Chloro Benzyl Cyanide)	1 kg	1. <u>Para Chloro</u> <u>Toluene</u> 2. <u>Sodium Cyanide</u> 3. <u>Azobis Iso</u> <u>Butyronitrile</u>	1.180 Kg 0.410 Kg 0.005 Kg

A3314	Quinine Dihydrochloride	1 kg	1. Cinchona Bark (Quinine content 4.5% $\pm$ 10%) 2. Toluene	34.44 Kg 41.14 Kg
A3315	Adipic Dihydrazide	1 kg	1. <u>Dimethyl Adipate</u> 2. <u>Hydrazine Hydrate</u> 3. <u>Methanol</u>	1.205 Kg 0.795 Kg 0.295 Kg
A3316	Calcium Gluconate	1 kg	1. <u>Dextrose Monohydrate</u>	1.017 Kg
A3317	Automobile Exhaust Catalyst consisting of Ceramic Substrate Impregnated with Platinum and Rhodium Size: 93 mm dia x 95 mm (645 cm) Platinum content: 0.699 gram Rhodium content: 0.140 gram	1 No.	1. Relevant Ceramic Substrate (size: 93 mm dia x 95 mm) 2. Platinum as Tetramine Platinum Chloride 3. Rhodium as Rhodium Nitrate -	1 No. 0.706 gm 0.144 gms

-:18:-

Annexure "C" to the
Public Notice No. 58
Dated: 12/04/2004

ENGINEERING PRODUCTS

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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C1955	Cupro Nickel Tubes	1 kg	1. Cupro Nickel Spining, Turnings Boring Scrap of relevant compositions	1.09 Kg.
C1956	High Chrome Castings & Grinding Media Balls for iron ore grinding mills	1 MT	1. <u>a) High Carbon Ferro Chrome</u> - b) <u>Low Carbon Ferro Chrome</u> (including <u>Nitrogen bearing LC FeCr not exceeding 20% of total quantity</u>) 2. <u>Unwrought Nickel</u> - - 3. <u>Ferro Molybdenum</u> - -	0.847 Kg./Kg. Cr content in export product 0.847 Kg./Kg. Cr content in export product 1.02 Kg./Kg. Ni content in export product 1.40 Kg./Kg. Mo content in export product

-:19:-

			4. <u>Carbon Steel Melting Scrap</u>	1.122 Kg./Kg. Fe content in export product
			-	- (0.357 x
			-	

			- - - - - - - - - -	Quantity of HC & LC Ferro Chrome allowed under S.No.1) – 0.280 x quantity of Ferro Molybdenum allowed under S.No.3) 4% of FOB price 2% of FOB price
			5. <u>Ceramic Grains (for High Chrome Castings only)</u> 6. <u>Grinding Wheels (for High Chrome Castings only)</u>	
C1957	LPG Regulator/ Coupling in CKD/Assembled Condition	1 No.	1. Relevant Zinc Alloy	1.03 Kg./ Kg. content in export product
C1958	Disposable Cylinder	1 No.	1. CRCA Prime Cold Rolled Steel/in Sheet/coil (1 mm to 3 mm thick) 2. Non Alloy Steel Wire Rod	1.24 Kg./Kg. content in the export product 1.02 Kg./Kg. content in the export product

			3. Welding Rods	1% of the weight of the Steel to be welded
			4. Paints/Primer	Value to be restricted within 2% of the FOB value
			5. Safety Relief Disk	1 No.
			6. Freon Valve	1 No.
C1959	Pressure Die Cast/ Sand cast components/ articles made of Alloy Steel.	1 kg	1. Relevant Aluminum Alloy Ingots	<u>1. 1.06 kg/kg content in export product</u>
C1960	Lead Alloy in the form of : Bar/ Anode/ Ingot/ Slab/ Pigs	1 kg	1. Lead Ingot OR 1. Lead Scrap 2. Tin Ingot OR 2. Tin Scrap 3. Antimony Ingot OR 3. Antimony Scrap	1.02 kg/kg content in the export product 1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the

export product

-:21:-

			4. Copper Ingot 1.02 kg/kg content in the export product OR Copper Scrap 1.06 kg/kg content in the export product 4. Bismuth Ingot 1.02 kg/kg content in the export product OR Bismuth Scrap 1.06 kg/kg content in the export product 5. Zinc Ingot 1.02 kg/kg content in the export product OR Zinc Scrap 1.06 kg/kg content in the export product 6. Cadmium Ingot 1.02 kg/kg content in the export product OR Cadmium Scrap 1.06 kg/kg content in the export product	
C1961	Bismuth Alloy in the form of :	1 kg	1. Bismuth Ingot 1.03 kg/kg content in the export product OR	

	Rod/Wire/ Strips/ Sheet/ Foil/ Preforms/ Section/ Tube	1. Bismuth Scrap	1.07 kg/kg content in the export product
		2. Tin Ingot	1.03 kg/kg content in the export product
		OR	
		2. Tin Scrap	1.07 kg/kg content in the export product

-:22:-

		3. Lead Ingot	1.03 kg/kg content in the export product
		OR	
		3. Lead Scrap	1.07 kg/kg content in the export product
		4. Antimony Ingot	1.03 kg/kg content in the export product
		OR	
		4. Antimony Scrap	1.07 kg/kg content in the export product
		4. Copper Ingot	1.03 kg/kg content in the export product
		OR	
		4. Copper Scrap	1.07 kg/kg content in the export product
		5. Zinc Ingot	

			OR 5. Zinc Scrap 6. Cadmium Ingot OR 6. Cadmium Scrap	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product
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-:23:-

C1962	Lead Alloy in the form of: Rod/ Wire/ Sheet /Foils/ Reforms/ Sections/ Tube	1 kg	1. Lead Ingot OR 1. Lead Scrap 2. Tin ingot OR 2. Tin Scrap 3. Antimony Ingot OR 3. Antimony Scrap	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product
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			4. Copper Ingot	1.07 kg/kg content in the export product
			OR	1.03 kg/kg content in the export product
			4. Copper Scrap	1.07 kg/kg content in the export product
			5. Bismuth Ingot	1.03 kg/kg content in the export product
			OR	1.07 kg/kg content in the export product
			5. Bismuth Scrap	1.03 kg/kg content in the export product
			6. Zinc Ingot	1.07 kg/kg content in the export product
			OR	1.03 kg/kg content in the export product
			6. Zinc Scrap	1.07 kg/kg content in the export product

-:24:-

			7. Cadmium Ingot	1.03 kg/kg content in the export product
			OR	1.07 kg/kg content in the export product
			7. Cadmium Scrap	1.02 kg/kg content in the export product
A1963	Cadmium Alloy in	1 kg	1. Cadmium Ingot	1.02 kg/kg

	the form of : Bar/ Anode/ Ingot/ Slab/Pigs		
		OR	content in the export product
		1. Cadmium Scrap	1.06 kg/kg content in the export product
		2. Tin ingot	1.02 kg/kg content in the export product
		OR	content in the export product
		2. Tin Scrap	1.06 kg/kg content in the export product
		3. Lead Ingot	1.02 kg/kg content in the export product
		OR	content in the export product
		3. Lead Scrap	1.06 kg/kg content in the export product
		4. Antimony Ingot	1.02 kg/kg content in the export product
		OR	content in the export product
		4. Antimony Scrap	1.06 kg/kg content in the export product
		5. Copper Ingot	1.02 kg/kg content in the export product
		OR	content in the export product
		5. Copper Scrap	1.06 kg/kg content in the export product

			6. Bismuth Ingot OR 6. Bismuth Scrap 7. Zinc Ingot OR 7. Zinc Scrap	1.02 kg/kg content in the export product 1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the export product
C1964	Cadmium Alloy in the form of : Rod/ Wire/Strip/ Sheet/ Foil/ Preforms/ Sections/ Tube	1 kg	1. Cadmium Ingot OR 1. Cadmium Scrap 2. Tin Ingot OR 2. Tin Scrap 3. Lead Ingot OR 3. Lead Scrap 4. Antimony Ingot	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product

			OR 4. Antimony Scrap	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product
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			5. Copper Ingot OR 5. Copper Scrap 6. Bismuth Ingot OR 6. Bismuth Scrap 7. Zinc Ingot OR 7. Zinc Scrap	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product
C1965	Tin Alloy in the form of : Rod/Wire/Strip/ Sheet/Foil/	1 kg	1. Tin Ingot OR 1. Tin Scrap	1.03 kg/kg content in the export product

Preforms/ Tube	Section/		
		2. Lead Ingot	1.07 kg/kg content in the export product
		OR	
		2. Lead Scrap	1.03 kg/kg content in the export product
			1.07 kg/kg content in the export product
		3. Antimony Ingot	1.03 kg/kg content in the export product
		OR	
		3. Antimony Scrap	1.07 kg/kg content in the export product

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		4. Copper Ingot	1.03 kg/kg content in the export product
		OR	
		4. Copper Scrap	1.07 kg/kg content in the export product
			1.03 kg/kg content in the export product
		5. Bismuth Ingot	1.03 kg/kg content in the export product
		OR	
		5. Bismuth Scrap	1.07 kg/kg content in the export product
			1.07 kg/kg content in the export product
		6. Zinc Ingot	

			OR 6. Zinc Scrap 6. Cadmium Ingot OR 6. Cadmium Scrap	1.03 kg/kg content in the export product 1.07 kg/kg content in the export product 1.03 kg/kg content in the export product 1.07 kg/kg content in the export product
C1966	Bismuth Alloy in the form of : Bar/Anode/Ingot/Slab/Pigs	1 kg	1. Bismuth Ingot OR 1. Bismuth Scrap 2. Tin Ingot OR 2. Tin Scrap	1.02 kg/kg content in the export product 1.06 kg/kg content in the export product 1.02 kg/kg content in the export product 1.06 kg/kg content in the export product

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			3. Lead Ingot OR 3. Lead Scrap	1.02 kg/kg content in the export product
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			4. Antimony Ingot	1.06 kg/kg content in the export product
			OR	
			4. Antimony Scrap	1.02 kg/kg content in the export product
			5. Copper Ingot	1.06 kg/kg content in the export product
			OR	
			5. Copper Scrap	1.02 kg/kg content in the export product
			6. Zinc Ingot	1.06 kg/kg content in the export product
			OR	
			6. Zinc Scrap	1.02 kg/kg content in the export product
			7. Cadmium Ingot	1.06 kg/kg content in the export product
			OR	
			7. Cadmium Scrap	1.02 kg/kg content in the export product
				1.06 kg/kg content in the export product

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Dated: 12/04/2004

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H544	Synthetic (Plastic) Sport Nets	1 kg	1. For 1 kg content of HDPE net content in the export product a) HDPE Granules b) Relevant Colour Master batch c) Anti UV Master batch 2. Relevant PVC Coated Polyester Fabric 3. Relevant Grommets 4. Relevant PVC Coated Galvanized Steel Cable 5. Relevant Polyester Twine	1.078 kg 0.011 kg 0.011 kg 1.05 kg/kg content in the export product 102 No/100 No content in the export product 1.02 kg/kg content in the export product 1.02 kg/kg content in the export product

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Annexure "E" to the
Public Notice No. 58
Dated: 12/04/2004

MISCELLANEOUS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
K167	Manila Rope	1 kg	1. Coarse Manila Natural Fibre	1.05 kgs.
